

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 130
201/2016

IN THE MATTER OF:
Skyway Venture Ltd.

... Petitioner

Order under Section 391-394

Order delivered on 16.04.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. P. Nagesh, Mr. Dhruv Gupta, Mr. Harshal Kumar, Advs.

For the Respondent(s):-

Mr. C. Balooni, CP for RD(NR)
Mr. Shubham Pandey, Adv. for Ms. Lakshmi Gurung, Sr. stng. Counsel for Income Tax
Ms. Swati Kaushal, Adv. for OL
Ms. Neelam Tripathi, Ms. Gunjan Singh, Advs. for SEBI

ORDER

On the joint request made by the counsels for the parties, hearing is deferred to 16.05.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)